

[*Translation*]

SHRI NARAYAN CHOUBEY (Midnapore) : You have listed the discussion under Rule 193 at the end.

MR. SPEAKER : It is done like this.

SHRI NARAYANN CHOUBEY : Nobody remains in the House at that time.

MR. SPEAKER : This is their responsibility. We shall do it like this that four to five Members from this side may speak and four to five Members from that side may speak.

[*English*]

Why should they not remain ?

They should be there. It is their moral responsibility to sit here. If they don't, I do not like that.

They should show an awareness to the situation and I hope the members will realise the importance of it.

SHRI NARAYAN CHOUBEY : You tell them also.

MR. SPEAKER : I tell everybody in the House.

SHRI NARAYAN CHOUBEY : Including them.

MR. SPEAKER : Including them and you too.

12.09 hrs.

[*English*]

MATTERS UNDER RULE 377

1. Need to provide funds for Talcher Super Thermal Plant and I.B. Valley Thermal Project of Orissa.

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Orissa is presently passing through an acute Power crisis. The State which did not face any power shortage till 1979-80 is now having a deficit of about 200 MW. This is due to the high rate of industrial and agricultural growth registered in

the economy of the State resulting in a compound rate of annual growth of over 20 per cent per annum without substantial increase in its generation capacity. Further, out of the total capacity of Hydro and Thermal system in the State, 59 per cent is accounted for by the Hydro-Projects and 41 per cent by the Thermal Projects. The predominance of Hydro-Projects aggravates the fluctuation in the availability of power. In years of deficit rainfall there has been shortfall in the generation of power. The situation has become very critical this year necessitating 75 per cent power cut for heavy and power industries. The domestic consumption and even the essential services like water supply are not spared.

In order to save Orissa from such power crisis and also facilitate this poverty ridden backward State to march forward along the path of progress and prosperity its estimated requirement is 1860 MW of power at the end of the Seventh Five Year Plan. The establishment of two Super Thermal power stations, one at Talcher and another at IB Valley during this Plan period is quite inevitable.

I would, therefore, urge upon the Minister of Energy and the Planning Commission to have a realistic approach in accepting the Seventh Plan energy requirement of Orissa as 1860 MW and provide funds for the Talcher Super Thermal Plant and the IB Valley Thermal Project for making them operational during the Seventh Plan itself.

(ii) *Demand for instructing the D.D.A. to annual its resolution passed earlier requiring the D.C.M. to shift the Mills to non-conforming area.*

SHRI LALIT MAKEN (South Delhi) : The closure notice of Delhi Cloth Mills has created panic amidst 8 thousand textile workers and 50 thousand people who are the inhabitants of the labour colony. This problem has arisen because of the resolution passed by D.D.A. on 1st February, 1983, in which the D.D.A. has allowed D.C.M. management to shift the Mills. On the one hand the D.D.A. has given permission for the shifting, on the other hand it refuses to give alternative piece of land to D.C.M. Although Delhi Administration has decided not to give permission of closure, the problem will come to an end only when the

said resolutions are withdrawn or cancelled. I, therefore, request the works and Housing Minister to give instruction to D.D.A. to annul the said resolutions. If immediate steps are not taken, the problem will not remain confined to D.C.M. but will involve Birla Mills and Swatantra Bhart Mills because they are also situated in non-conforming area. This will lead to unemployment of 25,000 textile mill workers.

Today, no management is interested in running the mills. They are interested in building up commercial buildings in this area and make huge profits.

[*Translation*]

(iii) *Need to clear the Bisalpur Irrigation and Water Supply Scheme immediately to provide drinking water and irrigation facilities in Deoli Tehsil (Rajasthan)*

SHRI BANWARI LAL BAIRWA (Tonk) : Mr. Speaker, Sir, the below average rains this year have not only adversely affected the crops but have also created famine condition leading to an atmosphere of despair all over the Tonk district. The scarcity of drinking water is becoming more and more acute. The wells are drying up due to fall in the general level of under ground water. The situation is more serious particularly in Uniyara, Deoli, Kekdi areas of my constituency, because under ground water level in these tehsils is linked with the water level of Banas river. Drinking water to Ajmer city is being supplied by pressing into service a number of tube wells on Banas river. As a result of it, the water level of the river has fallen considerably leading to drying up of well in the area around the river.

The only solution to the drinking water crisis in the area is the Beisalpur Dam Project. Clearance of the planning commission for this project should be obtained and work on the project should start soon by allocating sufficient funds. This will not only raise the water level in the major parts of Tonk, Bundi, and Swai Madhopur Parliamentary constituencies but will also prove to be a solution to the acute drinking water problem in Ajmer and Beawar cities.

(iv) *Need for setting up of a Television Transmission Tower at Lakhimpur Kheri in Uttar Pradesh.*

SHRIMATI USHA VERMA (Kheri) : Mr. Speaker, Sir, I want to draw the attention of the House to the need for setting up a T.V. Tower in district Lakhimpur (Kheri) which is my constituency. The population of this district is more than one lakh. Government had also called for a report regarding T.V. tower, which is still with the concerned Ministry. But, the Government have not taken any firm and effective step in this regard. The people of my district have been deprived of the economic and social awareness due to lack of T.V. facilities in the area. In the neighbourhood of the district is the Nepal State. After the installation of Transmission Tower, our neighbouring country Nepal can also benefit from Government of India's policy planning, foreign policy and India's varied role in the international arena.

Therefore, I humbly request Government to take effective steps for the setting up of a T.V. tower in this district so that the people of this district can take advantage of the varied programmes telecast by Government.

[MR. DEPUTY SPEAKER *in the Chair*]

12.11 hrs.

[*English*]

(v) *Need to help West Bengal Government so that measures for relieving drinking water scarcity in Medinapore and other adjoining districts could be taken up urgently.*

SHRIMATI GEETA MUKHERJEE (Panskura) : Sir, Acute drinking water scarcity is being felt in many areas of Midnapur district and adjacent districts like Bankura and Purulia in West Bengal due to no rains, lowering of the underground water level and drying of ponds etc. In my Constituency Panskura, normal tube-wells are not discharging water in many places. Human beings and cattle/population both are affected by the situation.

I request the Central Government to help the Government of West Bengal so that